

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015**  
**&**  
**APPEAL NO. 125 OF 2016 & IA NOS. 280, 281 OF 2016**

**Dated: 24<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015**

**In the matter of :**

**Gail Gas Ltd. ...Appellant(s)**  
**Versus**  
**Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery  
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Mr. Rakesh Dewan for R-1  
Mr. K.K. Rai, Sr. Adv.  
Mr. S.K. Pandey for R.2  
Mr. R.V. Sinha  
Mr. A.S. Singh for R-3

**APPEAL NO. 125 OF 2016 & IA NOS. 280, 281 OF 2016**

**M/s. Sanwariya Gas Ltd. ...Appellant(s)**  
**Versus**  
**Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.K. Pandey

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Mr. Rakesh Dewan for R.1  
Mr. R.V. Sinha  
Mr. A.S. Singh for R-2

Mr. Ajit Pudussery  
Mr. Ajeet Singh Verma for R-3

**ORDER**

Respondent No.1 does not wish to file any reply. Learned counsel appearing for Union of India seeks some time to file reply. He may file the same on or before 05.04.2017 after serving copy on the other side.

List the matter on **07.04.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Ts/vg